

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Review Application No.15 of 2020 in
Company Appeal (AT) (Insolvency) No. 1504 of 2019**

IN THE MATTER OF:

Anubhav Anilkumar Agarwal.

....Appellant

Versus

Bank of India & Anr.

....Respondents

Present

For Appellant:

**Mr. Ranjit Kumar, Senior Advocate with
Mr. Abhijeet Sinha, Mr. Himanshu Satija
and Mr. Shaishir Devatia, Advocates.**

For Respondent No.1

**Mr. Jayant K. Mehta, Senior Advocate with
Mr. Sumesh Dhawan, Ms. Savita Nangare,
Ms. Vatsala Kak, Mr. Aditya Dewan,
Mr. Siddharth Chechani, Advocates.**

For Respondent No.2

**Mr. Sumant Batra, Mr. Shashwat Anand
and Ms.Niharika Sharma, Advocate for R-2
Mr. Debashish Nanda, IRP**

ORDER

(Through Virtual Mode)

04.11.2020: Heard further arguments advanced by Mr. Jayant K. Mehta, Senior Advocate representing Respondent No.1. Heard Shri Sumant Batra, learned Counsel representing the Resolution Professional/ Interim Resolution Professional. Heard Shri Ranjit Kumar, Senior Advocate representing the Appellant in rejoinder. Hearing concluded. **Judgment reserved.**

Short written submissions not exceeding three pages may be filed by learned Counsel for the parties within one week.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Shreesha Merla]
Member (Technical)